

# **Central Administrative Tribunal Principal Bench**

O.A. No. 1585/2014

New Delhi this the 23<sup>rd</sup> day of September, 2016

**Hon'ble Sh. Raj Vir Sharma, Member (J)  
Hon'ble Sh. K.N.Shrivastava, Member (A)**

Late Net Ram (Deceased),  
Group 'C'  
Age 52 years  
Conductor DTC  
T.No. 21011,  
Through Legal Heir  
Smt. Malti Devi  
W/o Late Net Ram  
WZ-503, Sri Nagar Colony,  
Rani Bagh,  
Delhi-110 034

**(By Advocate: None)**

1. Delhi Transport Corporation  
Through its Chairman  
I.P. Estate, New Delhi
2. The Depot Manager,  
Delhi Transport Corporation  
Wazirpur Depot  
Delhi-110035. .... Respondents

## ORDER (ORAL)

**Mr. Raj Vir Sharma, Member (J)**

It is seen that applicant has not been appearing in this case since last three consecutive dates. Today also there is no appearance on her behalf. It appears that the applicant is no longer interested in pursuing his case any further.

2. Therefore, this OA is dismissed in default and for non-prosecution.

**(K.N. Shrivastava)**  
**Member (A)**

**(Raj Vir Sharma)**  
**Member (J)**

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**Order (oral)**

None appeared on behalf of applicant. Learned counsel for the applicant is appearing since last two consecutive dates. Therefore, this O.A. is dismissed in default and for non prosecution.